

ITEM NO.803

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4019/2019

VED PRAKASH & ANR.

Appellant(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 17-09-2024 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Rishi Sehgal, AOR (mentioned by)

For Respondent(s) Mr. Anuvrat Sharma, AOR

Mr. Santosh Kumar, AOR

UPON being mentioned, the Court made the following
O R D E R

Not to be deleted from the notified date i.e., 20.09.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR